

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

**NOTIFICATION
(ORDERS BY THE GOVERNOR)**

Dated Shillong, the 23rd June, 2023.

No. LJ (A) 89/2021/136 - The Governor of Meghalaya is pleased to appoint Smti M.F. Diengdoh, Advocate as Additional Public Prosecutor / Additional Govt. Pleader in the District Council Court, East Khasi Hills District, Shillong with immediate effect and until further orders.

Sd/-
(C.V.D. Diengdoh)
Secretary to the Govt. of Meghalaya,
Law Department.

Memo No. LJ (A) 89/2021/136-A,

Dated Shillong, the 23rd June, 2023.

Copy forwarded to:-

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong -793001.
2. The Director General of Police, Meghalaya, Shillong
3. The Deputy Commissioner, East Khasi Hills, Shillong.
4. The District & Session Judge, East Khasi Hills, Shillong.
5. The Superintendent of Police, East Khasi Hills, Shillong.
6. The Accountant General (A &E), Meghalaya, Shillong- 793001.
7. Smti M.F. Diengdoh, Advocate. Charge report of assuming charge along with contact No. should also be furnished to this Department.
8. The Secretary, High Court Bar Association, Shillong.
9. The Treasury Officer, East Khasi Hills, Shillong.
10. Law (B) Department.
- ✓ 11. DEO, Law Department.
- ✓ 12. Guard file.

By order etc,


Deputy Secretary to the Govt. of Meghalaya,
Law (A) Department.